

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 319 of 2016 &
IA NOS. 665 OF 2016 & 536 OF 2017**

Dated: 9th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Simhapuri Energy Ltd.

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List these matters on **12.02.2018.**

COURT MASTER